

**REPORTS OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

Fifth Session—Second Lok Sabha

Twenty Third Report



**LOK SABHA SECRETARIAT  
NEW DELHI**

*August 1958*

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MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

1. Sardar Hukam Singh—*Chairman*.
2. Sardar Amar Singh Saigal
3. Shri Narendrabhai Nathwani
4. Shrimati Ila Palchoudhuri
5. Shri Krishna Chandra
6. Shri Jhulan Sinha
7. Shri K. R. Sambandam
8. Shri S. A. Agadi
9. Shri Jagan Nath Prasad Pahadia
10. Shri Sunder Lal
11. Shri S. Easwara Iyer
12. Shri Balasaheb Patil
13. Shri Pramathanath Banerjee
14. Shri Shradhakar Supakar
15. Shri Shambhu Charan.

SECRETARIAT

Shri V. Narasimhan—*Deputy Secretary*.

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**I**  
**COMMITTEE ON PRIVATE MEMBERS' BILLS AND**  
**RESOLUTIONS**

**TWENTY-THIRD REPORT**

**(SECOND LOK SABHA)**

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Twenty-third Report.

2. The Committee met on the 12th August, 1958 to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 16th August, 1958.

3. The Members whose resolutions had been included in the List of Business for the 16th August, 1958 and the representatives of the Ministries concerned had been invited to present their views on the resolutions before the Committee. Sarvashri C. R. Narasimhan, Hirendra Nath Mukerjee and Shrimati Renuka Ray as also the representatives of the Ministries of Commerce and Industry, External Affairs, Transport and Communications, Defence and Finance attended the sitting.

4. The Committee after hearing the members and the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to each resolution recommend the following time-table:—

- |   |  |
|---|--|
| (1) Resolution regarding Women labour in certain Industries.                  | Out of the total time of 2 hours allotted to this resolution, 36 minutes were taken up on the 9th May, 1958. The balance of 1 hour and 24 minutes would be available on 16th August, 1958. |
| (2) Resolution regarding working of monopolistic concerns.                    | 2 hours  |
| (3) Resolution regarding Nuclear Tests.                                       | 2 hours  |
| (4) Resolution regarding Development of Calcutta Port.                        | 2 hours  |
| (5) Resolution regarding Military Training in Educational Institutions.       | 2½ hours   |
| (6) Resolution regarding Enquiry into the working of Autonomous Corporations. | 2 hours  |

**HUKAM SINGH.**

**NEW DELHI;**  
**The 14th August, 1958.**